

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

THIRTEENTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Thirteenth Report.

2. The Committee met on the 25th February, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 1st March, 1963.

3. The Members whose resolutions had been included in the List of Business for the 1st March, 1963 had been invited to present their views on the resolutions before the Committee. Shri Hari Vishnu Kamath attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Prohibition. | 2 hours |
| (2) Resolution regarding Class III and IV employees. | 1 hour |
| (3) Resolution regarding INA personnel. | 1 hour |
| (4) Resolution regarding Defence of India Rules. | 1 hour |

NEW DELHI;

S. V. KRISHNAMOORTHY, RAO.

February 25, 1963
Phalgun 6, 1884 (Saka).

EXTRACT FROM LOK SABHA DEBATE
DATED 8.3.1963

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MR. SPEAKER: That is what I am putting to the House. The House can make that amendment saying that "the Committee requests the hon. Members to exercise restraint on themselves so that they would not give notice of more than four Bills in a session."

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The question is:

"That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th March, 1963, as modified."

The motion was adopted.